NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/15/2016

NAME OF THE PETITIONER(S)

: Aleyas T.O., and 2 others

NAME OF THE RESPONDENT(S)

: Cavunal Rubber Estates (P) Limited and 2 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
	el 1 R Bhaskai elha vasndevan	Counsel for Petitioners 1,2,3	divetha
(2) T.	v.P. Sai Vilai Anant.M	Council for	J. v. P. SieVile

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 & R2 present. No representation on behalf of R3.Counsel for the petitioner submitted that they have no instructions from the client and prayed time for seeking instructions. At request two weeks' time is granted for the same. Put up on 25.102.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)